

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT:** SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1323/IB/2020 in CP/431/IB/2018  
NAME OF PETITIONER : Varadachari Kumar Liquidator  
M/s. Akshaya Imaging Systems Pvt. Ltd.  
NAME OF RESPONDENT :  
SECTION : 60(5) of IBC

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**ORDER**

The Petitioner/Liquidator is represented by the Ld. Counsel Mr S. Sathiyarayanan through video conferencing mode.

This Application is filed under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 r/w Regulation 44 of IBBI [Liquidation Process] Regulation, 2016 seeking six months extension of the liquidation period. Ld. Counsel for the Liquidator states that the connected Applications are pending before this Court for adjudication.

Hence, all the Applications ought to be listed on the same day for final hearing and disposal on **09.08.2021**.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)